

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISIONAL BENCH  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 26/04/2017 AT 10.30 AM**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL**

**APPLICATION NUMBER :**  
**PETITION NUMBER : CP/10/2017**  
**NAME OF THE PETITIONER(S) : UMA BALASUBRAMANIAM**  
**NAME OF THE RESPONDENT(S) : SWAMY PUBLISHERS PVT LTD +5**  
**UNDER SECTION : 241/242**

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

1.	Rajasekhar VK	Counsel for respondents 1 to 6	Rajasekhar.
2.	B. Karthikeyan for S. Ramasubramanian & Associates	Counsel for Petitioner	B. Karthikeyan

**ORDER**

Proxy representing the counsel for petitioner present and stated that senior counsel is at Delhi and could not attend the Tribunal today. He prayed time for submitting arguments. Considering his request, time enlarged. Put up on **01.06.2017 at 10.30 A.M.**

  
(Ch. Md. Sharief Tariq)  
Member (Judicial)

  
(K. Anantha Padmanabha Swamy)  
Member (Judicial)